

Nomination of cases by Hon'ble the Chief Justice on 27/11/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
	Bail – 42042/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 28/11/2015
	Bail – 42162/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 28/11/2015
	Bail – 33887/2015 with Bail – 39822/2015 with Bail – 36285/2015 with Bail – 36494/2015 with Bail – 36893/2015	Hon. Om Prakash, J. (alongwith connected matters)	Bail Section on 28/11/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
	S. C. C. Rev. Defective – 218/2015	Hon. S. P. Kesarwani, J.	Computer Fresh Section on 28/11/2015
	Civil Rev. – 412/2015	Hon. S. P. Kesarwani, J.	Listing Section on 27/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
28/11/2015